

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †2309
TO BE ANSWERED ON 14.12.2015

Coaching Facilities for ST students

† 2309 **SHRI ASHOK MAHADEORAO NETE**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a) whether the Government is implementing any scheme for providing coaching facilities to tribal students especially coaching for Civil Services and other competitive exams and if so, the details thereof;
- b) whether the Government is aware that the funds allocated for such coaching facilities are not fully utilized;
- c) if so, the reasons therefor and the reaction of the Government thereto; and
- d) the corrective steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): Yes Madam, the Ministry is implementing a Central Sector Scheme of Coaching for Scheduled Tribes in the country for coaching for Civil Services Examination/State Civil Services Examination and other competitive exams under which Pre-Examination Coaching Centres (PECs) run by State Governments/Universities/Registered Private Institutes are supported for providing coaching to ST students.

(b) & (c): The Scheme is demand-driven and need-based. Funds are not allocated but released to Coaching Institutions on submission of complete proposals along with the Utilization Certificates for previous grants and on fulfillment of the provisions of General Financial Rules (GFR), 2005 and norms of the Scheme.

(d): The Ministry insists upon the grantee Coaching Institutions to submit the Utilization Certificates for previous grants along with complete proposals and ensures that further funds are not released to them till the requisite documents are submitted.
